

12.16 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

INDIAN RAILWAYS
(AMENDMENT) BILL*

[*English*]

THE MINISTER OF RAILWAYS (SHRI BANSILAL) : I beg to move for leave to introduce a Bill further to amend the Indian Railway Act, 1890.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Indian Railways Act, 1890.”

The motion was adopted

SHRI BANSI LAL : I introduce the Bill.

12.18 hrs.

MR. DEPUTY SPEAKER : Now we go to matters under Rule 377.

MATTERS UNDER RULE 377

[*Translation*]

(i) Need to set up a T.V. Centre at Basti in Uttar Pradesh

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad) : Mr. Deputy Speaker, Sir, Doordarshan definitely plays a very important role in the country's progress by way of imparting education and disseminating information to the citizens in every field and making them good citizens. There is a scheme under the Government's consideration for providing education in schools and colleges in the near future through the Indian satellite Insat B-I. This scheme covers programmes from basic and primary education to adult education. Very useful and valuable programmes are being telecast on T.V. for farmers in the country. Even now India is predominantly an agricultural country and three-fourths of her population

is dependent on agriculture. The farmers are provided information regarding increasing the production and use of modern techniques for improved methods of cultivation. In this way, it is clear that Doordarshan is not only a means of entertainment but it telecasts programmes which are very useful in every walk of life. It is a matter of happiness that the Government of India are setting up T.V. Centres rapidly on a large scale. District Basti of Uttar Pradesh occupies second place in the State so far as population is concerned, but the percentage of literacy is very low there even now and most of the people are living below the poverty line. No T.V. Centre has so far been set up there, whereas T.V. centres have been functioning in districts surrounding District Basti like Deoria, Gorakhpur, Faizabad etc., for the last several years.

I would request the Hon. Minister of Information and Broadcasting that early steps may be taken to set up a T.V. centre in District Basti, keeping in view its backwardness and in public interest.

[*English*]

(ii) Need to declare Trivandrum Aerodrome as an International Airport

SHRI T. BASHEER (Chirayinkil) : Sir, The Trivandrum Aerodrome is one of the busiest airports in India where at present 16 International flights are operated a week. Kerala is the foremost contributor of traffic to and from the Gulf countries. But this aerodrome has not been officially declared an International airport on the ground that it cannot take bigger aircraft like Boeing 747 and DC 10.

The Trivandrum airport can conveniently accommodate several of the smaller aircraft operated by International airlines. Development works such as extension of run-way, installation of approach lights and telecommunication equipments for night landing etc. are going on at full pace. On completion of these works, the Trivandrum aerodrome will be able to operate International aircrafts of any kind. A major portion of the passengers from Madras and Malaysia and Singapore are from Kerala. It is, therefore, necessary to introduce the operation of such flights from the Trivandrum airport.

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Considering the prospect of development and the traffic density, I request that urgent steps be taken for declaring the Trivandrum aerodrome as an International airport.

[*Translation*]

(iii) **Need to change the timings of trains running between Tumkur and Bangalore due to introduction of five day week**

SHRI G.S. BASAVARAJU (Tumkur)
Sir, from my constituency, Tumkur, about three thousand persons travel every day to Bangalore, the Capital city of Karnataka. Among them fifteen hundred are businessmen and another fifteen hundred are the employees of State and Central Governments. These employees and the business community completely depend on trains for their daily journey.

But now the State Government offices are also switching over to the system of five day week from the month of August, 1985. Naturally, the timings of the offices will also change accordingly. This has caused great concern among the employees of the State and Central Governments because they cannot depend upon any other mode of transportation. Therefore, it has become very essential to change the timings of the trains which run from Bangalore to Tumkur and vice-versa. Train No. 224 which leaves Tumkur in the morning should leave at 7.25 a.m. and reach Bangalore at 9.30 a.m. Train No. 223 which leaves Bangalore in the evening should start at 6.30 p.m. and arrive at Tumkur at 8.30 p.m.

At present train No. 223 halts at Doddabele for forty minutes to allow train No. 291 to pass. Instead of this the crossing point may please be switched over to Gollahalli which would be very convenient to maximum number of commuters.

(iv) **Need to improve telephone services in Bihar and provide automatic exchanges at Begusarai and Barauni**

PROF. CHANDRA BHANU DEVI (Balia) : Mr. Deputy Speaker, Sir, for some time past the telephone service in North Bihar has deteriorated considerably. In fact telephone is no longer an item of luxury in this industrial age, rather it is a medium of

economic progress and any laxity or shortcoming in its functioning can hamper the economic development. I would like that the Minister of Communications should pay special attention to it and try to bring about maximum efficiency in the telephone services.

In this context, I would like to draw the attention of the Hon. Minister to the difficulties being experienced by the people of the district Begusarai in the matter of telecommunication services. District Begusarai is a headquarter and is one of the prominent industrial areas of Bihar. The proximity of Barauni Fertilizer and the Thermal Refinery to this famous city has added to its importance in the industrial field. At present, the telephone exchange at Begusarai is a manually operated one, as a result of which the people are not getting the telephone facility which should be available to them. The work on converting the manually operated telephone exchange into an automatic exchange was started, but it is understood that the work on the proposed automatic telephone exchange has not yet been completed due to non-availability of some vital equipments. An automatic telephone exchange at Begusarai is a must and this has great importance. I would request the Hon. Minister that for the all round development of an industrial area like Barauni he should take effective steps in the direction of installing an automatic telephone exchange at Begusarai under a time-bound schedule.

12.25 hrs.

[MR. N. VENKATA RATNAM *in the Chair*]

[*English*]

(v) **Need to introduce legislation providing ownership rights to tenants by duly compensating the Landlords**

SHRI MURLI DEORA (Bombay South) : A serious problem we have today in our cities is that of tenants in old and dilapidated buildings. Landlords do not maintain their aging buildings, the plea being the return they get by way of rent does not justify spending on repairs and upkeep. But since estate values keep going up, decay of the buildings does not worry the landlords.

*The Speech was originally delivered in Kannada.